

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 121/MP/2018

Subject : Petition for down-gradation of inter-State Trading Licence from Category-II to Category-III.

Date of Hearing : 18.9.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : ABJA Power Private Limited

Respondent : Indian Energy Exchange Limited

Parties present : None

Record of Proceedings

During the course of hearing, the Commission observed that the Petitioner vide its letter dated 17.9.2018 has requested to adjourn the matter due to personal difficulty of person dealing with the matter.

2. The Commission directed to list the petition for hearing on 9.10.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**